

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 104  
99/241-242/ND/2023

**IN THE MATTER OF:**  
**Ms. Puja Khaneja and Ors**

...APPLICANT

**Vs.**

**M/s. Om Innovation Call Services Pvt. Ltd. and Ors. ...RESPONDENT**

**Section**  
**U/s 241-242**

**Order delivered on 19.12.2023**  
**(Hearing through VC & Physical Mode)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Applicant**

:Mr. Tishampati Sen, Ms. Riddhi Sancheti, Mr. Anurag Anand, Mr. Himanshu Kaushal, Mr. Mukul Kulhari, Advs.

**For the Respondent**

:Mr. Saurav Aggarwal, Ms. Anshika Pandey for R-2, Ms. Aakriti Dawar for R-3,

**ORDER**

**IA/428/2023**

Heard the Ld. Counsel for the Applicant. Ld. Counsel on behalf of the Respondent accepts notice for filing their reply in this application. Reply be filed within a period of two weeks. List the matter on **04.01.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**